GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3856 TO BE ANSWERED ON THE 25th MARCH, 2022

SETTING UP OF MEDICAL COLLEGE

3856. SHRI RAMESH BIDHURI: SHRI GUMAN SINGH DAMOR: PROF. SOUGATA RAY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the criteria for setting up new medical colleges in the country;
- (b) the number of medical colleges set up during the last five years along with the number of seats approved in said colleges, State/UT-wise including Madhya Pradesh;
- (c) whether academic session has been started in all the said colleges, if not, the time by which the same is likely to be started;
- (d) whether the Government proposes to set up medical colleges in every district in Government and Private sectors including tribal areas particularly in Jhabua, Madhya Pradesh;
- (e) if so, the details thereof, State/UT-wise including the time by which the said colleges are likely to be set up and if not, whether the Government will consider setting up of said colleges; and
- (f) whether the Government has any proposal to relax the minimum marks for MBBS admission, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) Minimum Requirements for Annual MBBS Admissions Regulations, 2020 of National Medical Commission (erstwhile Medical Council of India) stipulates criteria for setting up of new medical colleges which indicates requirement of faculty, beds, infrastructure, etc.

- (b) & (c) The State-wise details of functional medical colleges along with MBBS seats available in the country in 2016-17 and in 2021-22 are at Annexure-I.
- (d) & (e) The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for 'Establishment of new Medical Colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college. Under the Scheme, 157 new medical colleges have been approved in three phases and 71 are already functional. The details are at Annexure-II. No proposal was received from State Government of Madhya Pradesh for establishment of a medical college at Jhabua district. As per the Scheme guidelines, the State Government is the implementing agency and the planning, execution and commissioning of the project is done by the State Governments.
- (f) Graduate Medical Education Regulations of National Medical Commission (erstwhile Medical Council of India) provides for a single eligibility cum entrance examination namely 'National Eligibility-cum-Entrance Test (NEET) for admission to MBBS course' and minimum passing marks for this exam. The said regulation also has the provision for lowering the minimum marks by the Government when sufficient number of candidates belonging to respective categories fail to secure prescribed minimum marks for any academic year. There is no such proposal.

The State-wise detail of medical colleges along with MBBS seats available in the country in

Annexure-I

The State-wise detail of medical colleges along with MBBS seats available in the country in 2016-17 and in 2021-22

S.No.	Name of the State/UT	201	6-17	2021-22		
		Number of Colleges	MBBS seats	Number of Colleges	MBBS Seats	
1	Andaman & Nicobar Island	1	100	1	100	
2	Andhra Pradesh	32	4800	31	5210	
3	Arunachal Pradesh	-	-	1	50	
4	Assam	6	726	8	1100	
5	Bihar	14	1450	20	2540	
6	Chandigarh	1	100	1	150	
7	Chhattisgarh	10	1200	12	1565	
8	Dadra & Nagar Haveli	-	-	1	150	
9	Delhi	9	1173	10	1422	
10	Goa	1	150	1	180	
11	Gujarat	25	3530	30	5650	
12	Haryana	10	1250	12	1660	
13	Himachal Pradesh	4	450	7	870	
14	Jammu & Kashmir	4	500	9	1085	
15	Jharkhand	3	350	9	880	
16	Karnataka	56	8245	60	9695	
17	Kerala	33	4050	31	4205	
18	Madhya Pradesh	19	2700	23	3735	
19	Maharashtra	50	7120	59	9450	
20	Manipur	2	200	3	375	
21	Meghalaya	1	50	1	50	
22	Mizoram	-	-	1	100	
23	Orissa	9	1350	13	2100	
24	Puducherry	9	1350	9	1530	
25	Punjab	10	1375	11	1550	
26	Rajasthan	17	2750	26	4680	
27	Sikkim	1	100	1	150	
28	Tamil Nadu	49	6615	69	10425	
29	Telangana	24	3650	34	5340	
30	Tripura	2	200	2	225	
31	Uttar Pradesh	45	6049	67	8678	
32	Uttarakhand	7	900	6	825	
33	West Bengal	18	2700	27	4150	

Annexure-II

Centrally Sponsored scheme for 'Establishment of new medical colleges attached with existing district/referral hospitals'

Approved medical colleges

	Approved medical colleges						
Sl.	State/UT	No. of	Districts				
No		colleges					
	Phase-I (58)						
1	A & N Islands	1	Port Blair				
2	Arunachal Pradesh	1	Naharlagun				
3	Assam	4	Dhubri, Nagaon, North Lakhimpur, Diphu				
4	Bihar	3	Purnia, Saran (Chhapara), Samastipur				
5	Chhattisgarh	2	Rajnandgaon, Sarguja				
6	Himachal Pradesh	3	Chamba, Hamirpur, Nahan (Sirmour)				
7	Haryana	1	Bhiwani				
8	Jharkhand	3	Dumka, Hazaribagh, Palamu (Daltonganj)				
9	Jammu & Kashmir	5	Anantnag, Baramulla, Rajouri, Doda, Kathua				
10	Madhya Pradesh	7	Datia, Khandwa, Ratlam, Shahdol, Vidisha, Chindwara, Shivpuri				
11	Maharashtra	1	Gondia				
12	Meghalaya	1	West Garo Hills (Tura)				
13	Mizoram	1	Falkawn				
14	Nagaland	1	Naga Hospital (Kohima)				
15	Odisha	5	Balasore, Baripada (Mayurbhanj), Bolangir, Koraput, Puri				
16	Punjab	1	SAS Nagar				
17	Rajasthan	7	Barmer, Bharatpur, Bhilwara, Churu, Dungarpur, Pali, Sikar				
18	Uttar Pradesh	5	Basti, Faizabad, Firozabad, Shahjahanpur, Bahraich				
19	Uttarakhand	1	Almora				
20	West Bengal	5	Birbhum (Rampur Hat), Cooch behar, Diamond harbour,				
20			Purulia, Raiganj (North Dinajpur)				
	Phase –II (24)						
1	Bihar	5	Sitamarhi, Jhanjharpur, Siwan, Buxar, Jamui				
2	Jharkhand	2	Koderma, Chaibasa (Singhbhum)				
3	Madhya Pradesh	1	Satna				
4	Odisha	1	Jajpur				
5	Rajasthan	1	Dholpur				
6	Uttar Pradesh	8	Etah, Hardoi, Pratapgarh, Fatehpur, Siddharthnagar				
			(Domariyaganj), Deoria, Ghazipur, Mirzapur				
7	West Bengal	5	Barasat, Uluberia, Arambagh, Jhargram, Tamluk				
8	Sikkim	1	Gangtok				
Phase-III (75)							
1	Andhra Pradesh	3	Piduguralla, Paderu, Machilipatnam				
2	Assam	1	Kokrajhar				
3	Chhattisgarh	3	Korba, Mahasamund, Kanker				
4	Gujarat	5	Narmada, Navsari, Panchmahal, Porbandar, Morbi				
5	Jammu & Kashmir	2	Udhampur, Handwara (Distt. Kupwara)				

6	Karnataka	4	Chikkamagaluru, Haveri, Yadgiri, Chikkaballapura	
7	Ladakh	1	Leh	
8	Madhya Pradesh	6	Rajgarh, Mandla, Neemuch, Mandsaur, Sheopur, Singrauli	
9	Maharashtra	1	Nandurbar	
10	Manipur	1	Churachandpur	
11	Nagaland	1	Mon	
12	Odisha	1	Kalahandi	
13	Punjab	2	Kapurthala, Hoshiarpur	
14	Rajasthan	15	Alwar, Baran, Bansawara, Chittorgarh, Jaisalmer, Karauli, Nagaur, Shri Ganganagar, Sirohi, Bundi, SawaiMadhopur, Tonk, Hanumangarh, Jhunjhunu, Dausa	
15	Uttarakhand	3	Rudrapur (Distt. Udham Singh Nagar), Pithoragarh, Haridwar	
16	Uttar Pradesh	14	Bijnaur, Kushinagar, Sultanpur, Gonda, Lalitpur, LakhimpurKheri, Chandauli, Bulandshahar, Sonbhadra, Pilibhit, Auraiya, Kanpur Dehat, Kaushambi, Amethi	
17	Tamil Nadu	11	Tiruppur, Nilgiris, Ramanathapuram, Namakkal, Dindigul, Virudhunagar, Krishnagiri, Tiruvallur, Nagapattinam, Ariyalur, Kallakurichi	
18	West Bengal	1	Jalpaiguri	